

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 2829/2015

This the 30thday of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR.PRADEEP KUMAR, MEMBER (A)**

Shri Atul Kumar Srivastava
Son of Shri Mathura Prasad Srivastava
Aged about 36 years,
Village-Kasari, Post-KauriHar
District-Allahabad,
PIN-229412
Phone No.9335781708. Applicant

(By Advocate: Shri Satish Kumar)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary,
A-Wing, 5th Floor, Delhi Secretariat,
I.P.Estate, New Delhi.
2. Delhi Subordinate Services Selection Board (DSSSB)
Through its Chairman,
FC-18, Karkardooma Institutional Area,
Delhi-92.
3. The Director of Education,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat Building, Civil Lines,
Delhi-110054. Respondents

ORDER (ORAL)**Hon'ble Mr. V.Ajay Kumar, Member (J):**

Heard learned counsel for the applicant.

2. The applicant filed the OA seeking a direction to the respondents to accept his application for the post of Special Education Teacher (Male) (Post Code 87/17) for which the last date for receipt of online application was 31.01.2018 and the consequent examination was already held on 29.07.2018, that is yesterday.
3. In view of the above, we do not find any merit in the OA and the same is dismissed. No order as to costs.

(Pradeep Kumar)
Member (A)

(V. Ajay Kumar)
Member (J)

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